

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH**

**LIBRARY**

O.A.No. 350/1314-1317 of 2020

Date of Order: 19.01.2021



Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Mr. Tarun Shridhar, Administrative Member

Arabinda Mukherjee,  
S/o D. Mukherjee,  
Working as Passenger Driver of  
Eastern Railway and  
Residing at 24, Railway Park Rishra,  
Pin 741225.

..... Applicant (In O.A. No. 1314/2020)

Sri Abhijit Datta  
S/o S. Datta  
Working as Passenger Driver of  
Eastern Railway, Sealdah, Kolkata 700014 and  
Residing at 60/6, Narasingha Avenue,  
Kolkata – 700074.

..... Applicant (In O.A. No. 1315/2020)

Sri Suvankar Ghosh  
S/o Late Pradyut Ghosh  
Working as Loco Pilot Passenger (Electric)  
Posting CCCR/DDJ under Senior DDE  
Eastern Railway Sealdah and  
Residing at P.O. Prafulla Nagar,  
P.S. Habra, Dist. 24 Pgs. Pin 743268.

..... Applicant (In O.A. No. 1316/2020)

Shibshankar Pal  
S/o D. Pal  
Working as Passenger Driver of  
Eastern Railway Sealdah and  
Residing at 11/C Sasthitola Road,  
Barrackpore, Pin 700123.

..... Applicant (In O.A. No. 1317/2020)

**-V E R S U S -**

1. Union of India

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though the General Manager,  
 Eastern Railway,  
 17, N.S. Road,  
 Kolkata – 700001.

2. Divisional Railway Manager  
 Eastern Railway,  
 Sealdah Division,  
 Kolkata – 700014.

3. Senior Divisional Personal Officer,  
 Eastern Railway,  
 Sealdah Division,  
 Kolkata – 700014.

4. Senior Divisional Electrical Engineer (Operation)  
 Eastern Railway,  
 Sealdah,  
 Kolkata – 700014.

5. Senior Divisional Finance Manager,  
 Eastern Railway,  
 Sealdah,  
 Kolkata – 700014.

.....Respondents.

For the Applicants : Mr. N.Roy, Counsel

For the Respondents : Mr. P.Bajpayee, Counsel

### ORDER (Oral)

#### Tarun Shridhar, Administrative Member:

Since facts of all the four O.As. are quite similar and similar relief has been prayed for, all the O.As. were heard together and are disposed of vide this common order. For the sake of brevity, the facts in O.A. No. 1314/2020 are dealt hereunder.

2. The applicant by filing this O.A. seeks the grant of financial benefit in

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accordance with FR 22 and in terms of Indian Railway Establishment Manual Para 913.

3. The brief facts of the case are that the applicant, who is posted as Loco Pilot Goods (Electric), Sealdah, was deputed to function as Loco Pilot Passenger on account of operational exigencies during the period 2014 to 2017. Ld. Counsel for the applicant submits that the applicant is supposed to be entitled to the enhanced 15% officiating allowance on the pay he is enjoying in the lower post.

Ld. Counsel for the applicant draws attention to a similar case, i.e. O.A.No. 697/2016, wherein pursuant to the order of this Tribunal, the Sr. Divisional Personnel Officer, Eastern Railway, Sealdah had allowed this financial benefit to identically placed Loco Pilot. He points out that there are other such examples also.

4. Ld. Counsel informs that the applicant, along with the applicants of other O.As. listed in the title, has already submitted a representation to the respondents vide Annexure-A/3 and in accordance with the relief sought, and submits that the applicant would be satisfied if a direction is given to the respondents, specifically to respondent No.3, to dispose of this representation in accordance with the extant rules and according to the precedent established in identically placed matters.

5. Ld. Counsel for the respondents has no objection for consideration of pending representation.

6. Accordingly, after hearing both the Counsels, we dispose of this O.A. by directing the respondent No.3 to consider and dispose of the pending representation in accordance with the extant rules within a period of two months

from the date of receipt of this order keeping in mind the orders passed in similar matters.

7. All the O.As. are, accordingly, disposed of. No costs.



(Tarun Shridhar)  
Member (A)

(Bidisha Banerjee)  
Member(J)

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